

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 676/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

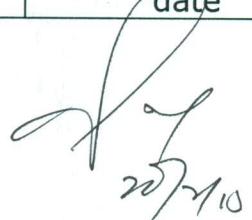
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Sri Balaji Aids Pvt.Ltd. -Vs- ROC, W.B		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CA SHASHI ARANA

PETITIONER
APPELLANT

O R D E R

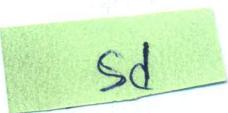


20/2/18

Ld. C.A. for the appellant is present.

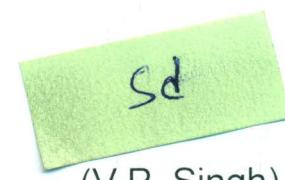
It appears from records that ROC West Bengal has filed detailed para-wise report. Petitioner has filed rejoinder affidavit on 16.02.2018.

Heard. Reserved for Order.



Sd

(Jinan K.R.)
Member (Judicial)



Sd

(V.P. Singh)
Member (Judicial)